

**GOVERNMENT OF MEGHALAYA
LAW (B) DEPARTMENT**

NOTIFICATION

Dated Shillong the 5th October, 2020.

No. LJ(B). 53/93/Pt/110– In exercise of the powers conferred by sub-section (1) of Section 20 of the Code of Criminal Procedure 1973 and Section 2 of the Epidemic Diseases Act, 1897, the Governor of Meghalaya is pleased to appoint the following Officers as Executive Magistrate in the interest of Public Services within Pynursla Civil Sub-Division, East Khasi Hills District with immediate and until further orders:-

<u>Sl. No</u>	<u>NAME OF THE OFFICERS</u>	<u>DESIGNATION</u>
1.	Shri.Joel P.Marbaniang	Assistant Executive Engineer, PWD (Rds), NH Sub-Division, Pynursla
2.	Shri.Joplut Kharbuli	Assistant Executive Engineer, PWD (Rds), Shillong South, Sub-Division, Pynursla
3.	Shri.Kerdalang Siej	Sub-Divisional Officer, PHE, Pynursla
4.	Shri.Shongdorlut Mawlong	Border Area Development Officer, Pynursla



(L.K. Swett)

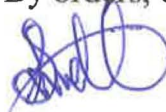
*Under Secretary to the Government of Meghalaya,
Law (B) Department.*

Memo. No. LJ(B). 53/93/Pt/110-A Dated Shillong the 5th October, 2020

Copy forwarded to:-

1. The Director of Printing & Stationery, Meghalaya, Shillong for publication of the Notification in the Meghalaya Gazette.
2. The Deputy Commissioner, East Khasi Hills District, Shillong with reference to letter No.DDMA./EKH/164/2020/7 Dtd.29th September 2020.
3. The Additional Deputy Commissioner, I/c Pynursla Civil Sub-Division, Pynursla, East Khasi Hills District with reference to letter No.PSD/GEN/HEALTH/28/2018/163/901-A Dtd. 23rd September, 2020.
4. Personnel & A.R. (A) Department.
5. The DEO (Data Entry Operator), Law (A) Department for uploading the Notification in the website.

By orders, etc.



Under Secretary to the Government of Meghalaya,
Law (B) Department.